CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

## C.P.No.114/98 in Original Application No.228 of 1997

New Delhi, this the 5th day of January, 2000

HON'BLE MR.S.R. ADIGE, VICE CHAIRMAN(A)
HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Bhoop Singh S/o Shri Budh Ram R/o Gaur Bhawan, Gali No. 40, Sadh Nagar-II, Palam Colony, New Delhi-45

-APPLICANT

(By Advocate: Shri Yogesh Sharma)

Versus

Shri R.D.Sharma Divisional Railway Manager Western Railway, Jaipur(Raj.)

-RESPONDENT

(By Advocate: Shri R.L.Dhawan)

## ORDER(ORAL)

## By Hon'ble Sh. S.R. Adige, Vice Chairman (A)

- 1. Shri Yogesh Sharma prays for and is allowed to withdraw CP 114/98. Notices issued to the respondents are discharged.
- 2. It will be open to the applicant to agitate his grievance in acfordance with law, if so advised.

( Kuldip Singh )
Member(J)

(S.R. Adige) Vice Chairman(A)

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